

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO - 2142
ANSWERED ON – 05/08/2024**

Disbursement of Funds under Samagra Shiksha Abhiyan/PM SHRI

2142 Dr. Shashi Tharoor:
Adv. Chandra Shekhar:

Will the Minister of EDUCATION be pleased to state:

- (a) whether it is true that despite the State Government of Kerala agreed to implement the Prime Minister's Schools for Rising India (PM SHRI), the Government has not allocated dues of third and fourth instalments apart 167.94 crore under the Samagra Shiksha Kerala;
- (b) if so, the reasons therefor;
- (c) whether it is true that if the PM SHRI programme is not smoothly implemented in Kerala, the State will have to incur a loss of INR 978.53 crore;
- (d) if so, the steps being taken by the Government to facilitate the seamless implementation of the PM SHRI programme in Kerala; and
- (e) whether the Government has any plan to establish PM SHRI Vidyalaya in the Nagina Lok Sabha Constituency in Uttar Pradesh and if so, the details thereof and if not the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRI JAYANT CHAUDHARY)**

(a)& (b) Under Samagra Shiksha, the States and UTs are supported for strengthening of existing government schools and for creation and augmentation of infrastructure facilities based on the gaps determined from Unified District Information System for Education (UDISE+) and proposals received from respective State/UT. The need for schools and also the infrastructural facilities in schools are worked out every year by the respective State/Union Territory on incremental basis depending on their need and priority and reflected in their Annual Work plan & Budget (AWP&B). These plans are then appraised and approved/estimated by the Project Approval Board (PAB) in the Department of School Education & Literacy in consultation with the States and UTs. As per the guidelines of Ministry of Finance, the central share of funds approved in AWP&B are released in 4 installments.

During the financial year 2023-24, for the State of Kerala, Rs. 341.69 cr was approved as central share in annual work plan & budget under Samagra Shiksha. First and second installments of Rs. 141.05 cr total was released to the State of Kerala after adjusting the unspent balance of FY 2022-23. The proposal for release of third & fourth installment of Rs. 118.07cr to the State of Kerala under Samagra Shiksha for FY 2023-24 was also concurred by IFD in the Ministry. However, for the release of third and fourth installment, sanction order got signed but it could not be uploaded on PFMS Portal as the State of Kerala had not updated its legacy data on the PFMS portal, in spite of repeated request made by DoSEL till the last minute of closing hours of financial year 2023-24.

As due to technical issue on PFMS in the state of Kerala, the third and fourth installment of FY 2023-24 could not get released. As per the norms, the non-recurring component of the fund approved in FY 2023-24 but which could not be released are carried forward as spillover next financial year. However, for the recurring component also of the fund approved in FY 2023-24, it was requested to the state of Kerala to submit a reimbursement proposal. After receipt of reimbursement proposal and detailed deliberation with the representatives of Govt. of Kerala, the Project Approval Board approved an outlay of Rs. 153.35 cr (Central Share + State Share) as reimbursement, out of which the central share is Rs. 92.01 cr. It was also decided to include the reimbursement amount in the outlay for the year 2024-25. Accordingly, an addendum was issued to the state of Kerala on 29th May 2024 to ensure there is no loss of due fund to the state of Kerala for the year 2023-24.

(c) As far as the loss of INR 978.53 crore is concerned, it has already been explained in part (b) of this answer. The due non-recurring funds are carried forward as spillover to FY 2024-25, while the due recurring funds are approved for reimbursement and included in the 2024-25 outlay.

(d) National Education Policy 2020 is the first education policy of the 21st century launched on 29th July 2020. To implement the NEP 2020, Samagra Shiksha scheme was revamped, and new interventions such as Early Childhood Care and Education (ECCE), Support for NIPUN Bharat, Quality and Innovation at all levels, Equity and Inclusion, Vocational Education, ICT and Digital Initiatives etc. were incorporated in the scheme i.e., Samagra Shiksha 2.0.

PM SHRI Scheme was launched in September 2022 with an aim to showcase all the components of the National Education Policy 2020 and to also provide guidance to other schools around them as well as become the benchmark schools for the neighbourhood. Under PM SHRI Scheme, 34 States/UTs including KVS/NVS have signed the MoU.

Further, Department of School Education & Literacy (DoSE&L), Ministry of Education has requested the state of Kerala to sign the MoU and implement the PM SHRI Scheme through various letters including letters from Secretary, DoSE&L and Hon'ble Education Minister addressed to the Chief Secretary and Chief Minister of State of Kerala respectively. After repetitive requests, the state of Kerala has given the undertaking for signing the MoU and to implement the PM SHRI Scheme.

The state is requested to implement both Samagra Shiksha Scheme and PM SHRI Scheme as both schemes showcase the initiatives of NEP 2020 and PM SHRI Schools will become exemplar schools and offer leadership to other schools in the neighborhood.

e) Under the PM SHRI scheme, there is a provision of setting up of more than 14,500 PM SHRI Schools by strengthening the existing schools from amongst schools managed by Central government/State/UT Government/local bodies. A total of 10,858 schools have been selected from 32 States/UTs including KVS/NVS under the PM SHRI Scheme. In the Nagina Lok Sabha Constituency in the State of Uttar Pradesh, 13 PM SHRI Schools have been selected. The details are attached at **Annexure-I**.

ANNEXURE-I**ANNEXURE REFERRED TO IN REPLY TO PART (e) OF LOK SABHA UNSTARRED QUESTION NO. 2142 ANSWER ON 05.08.2024 ASKED BY DR. SHASHI THAROOR AND ADV. CHANDRA SHEKHAR, HON'BLE MEMBERS OF PARLIAMENT REGARDING "DISBURSEMENT OF FUNDS UNDER SAMAGRA SHIKSHA ABHIYAN/PM SHRI"**

The details of the PM SHRI schools selected from Nagina Lok Sabha Constituency in the State of Uttar Pradesh is:

S N	District	Block	UDISE	School Name	School Category
1	BIJNOR	BUDHANPUR SEOHARA	9030417001	COMPOSITE SCHOOL BAGWARA	Upper Primary
2	BIJNOR	BUDHANPUR SEOHARA	9030403303	COMPOSITE SCHOOL MEWANAWADA	Upper Primary
3	BIJNOR	DHAMPUR	9030201301	P.S.MILAK JAHGEERABAD	Primary
4	BIJNOR	DHAMPUR	9030208202	RAKIYA INTER COLLEGE KUWDI PURA	Sr. Secondary
5	BIJNOR	KIRATPUR	9030703502	COMPOSITE SCHOOL SARAI EMMA	Upper Primary
6	BIJNOR	KIRATPUR	9030700109	COMPOSITE SCHOOL CHANDAK TURK	Upper Primary
7	BIJNOR	NAJIBABAD	9031004702	COMPOSITE SCHOOL SABAL PUR BITRA	Upper Primary
8	BIJNOR	NAJIBABAD	9031002403	COMPOSITE SCHOOL SARAI ALAM	Upper Primary
9	BIJNOR	NEHTAUR	9030305203	COMPOSITE SCHOOL NARAYAN KHERI	Upper Primary
10	BIJNOR	NEHTAUR	9030306701	P.S. EBRHAHIMPUR SADO	Primary
11	BIJNOR	NOORPUR	9031114702	COMPOSITE SCHOOL JHUJHLA	Upper Primary
12	BIJNOR	NOORPUR	9031113601	COMPOSITE SCHOOL CHAJUPURA	Upper Primary
13	BIJNOR	Noorpur-Municipality	9031115319	COMPOSITE SCHOOL NOORPUR	Upper Primary
